

### House Building Loans to Delhi University Teachers

7. PROF. NARAIN CHAND PARASHAR: Will the Minister of EDUCATION be pleased to state:

(a) whether Government have decided to offer financial assistance to the teachers of Delhi University and its constituent and affiliated colleges, in the form of loans, etc. for the construction of residential houses as is the case with the Central Government employees;

(b) if so, the date when the decision was taken; and

(c) the number of teachers to whom the loans have been sanctioned so far?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) and (b). Government does not give any grant direct to Delhi University. The University Grants Commission, which provides maintenance grants to the Delhi University and its constituent and affiliated colleges, has communicated on 26-6-1979 its decision to give financial assistance in the form of house building advances to the employees of the University and its colleges.

(c) The University has invited applications, but no advance has been sanctioned so far.

### New Community Development Blocks

8. PROF. NARAIN CHAND PARASHAR: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether any requests have been received from the State/Members of Parliament for the creation of new Community Development Blocks; and if so, the details thereof;

(b) the decision taken by Government on their requests and the total

number of Community Development Blocks, State-wise, created for each one of the States/Union Territories, separately;

(c) the criteria for creating new Community Development Blocks and the names of such Blocks as have been declared Tribal Development Blocks; and

(d) the pattern of assistance for development by the Government in Community Development Blocks and Tribal Development Blocks?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) No such request is pending with the Government of India. The latest request was from the Government of Meghalaya for creation of 6 additional Community Development Blocks by readjustment of boundaries of the then existing 24 Community Development Blocks in the State.

(b) The Government of India acceded to the request of the State Government in June, 1979. Six Community Development blocks have been created in Meghalaya. These blocks are:—

1. Sonapahar, West Khasi Hills.
2. Mawkynrew, East Khasi Hills.
3. Nangpah, East Khasi Hills.
4. Amlarem, Jaintia Hills.
5. Rongara, West Garo Hills and
6. Samanda, East Garo Hills.

(c) There is no fixed criterion for the creation of Community Development blocks. The State Governments may be allowed to create blocks, on a request from them, subject to approval of Planning Commission to such creation. As regards Tribal Development Blocks, these have been discontinued in the old form. Instead, tribal sub-plans have been drawn up by the State Govts. and integrated